

Deposits of Tungsten and Silver

*652. SHRI P. PENCHALLAIH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether new deposits of tungsten and silver have been discovered recently, and

(b) if so, the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b) In recent years, two new important tungsten deposits in Kubi and Khobna areas in Nagpur district of Maharashtra and, Balda and Dewa-ka-Bera areas of Sirohi district of Rajasthan have been discovered. Resources of 16367 tonnes of Tungsten Trioxide in Kubi-Khobna Zone-I Blocks and 438 tonnes of Tungsten Trioxide in Sirohi district, have been estimated. Another occurrence of Tungsten at Burugubanda area in Andhra Pradesh is also being investigated. As far as Silver is no independent Silver deposit as such in the country. However, small quantities of Silver are recovered as by-product from ores of Lead-Zinc, Copper and Gold.

[*Translation*]

Electricity and Water Facilities in Unauthorised Colonies

*653. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a decision is being taken to provide electricity and water facilities in unauthorised colonies in Delhi if so, by what time ;

(b) whether Government would also consider to regularise these colonies : and

(c) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) In accordance with the Government orders, unauthorised colonies in Delhi covering residential and commercial structures therein upto 30-6-77 and 16-2-77 respectively are being regularised and provided with electricity and water facilities. Besides it was decided by Delhi Administration to allow electrification of unauthorised colonies which came into existence upto 1.1.81. The Delhi Administration has also directed the MCD/DDA to conduct a survey of all unauthorised colonies in Delhi but no proposal for regularisation of unauthorised colonies beyond the cut off dates of 30.6.77 for residential structures and 16.2.77 for commercial structures is under consideration of the Government at present.

Allotment of Newsprint to Newspapers

*654. SHRI VILAS MUTTEMWAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria followed for allotment of newsprint to newspapers ;

(b) whether Government have received a complaint against any of the newspaper for having secured Government advertisements and newsprint by giving false statistics about their circulation ; and

(c) if so, the action taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) Newsprint is allotted to newspapers and periodicals in terms of the Newsprint Allocation Policy which was laid on the Table of the House on 13.11.86.

(b) Yes, Sir.

(c) Action has been taken as per rules/procedures of the Government.